

**High Power Committee Regarding Leakage of Profits earned by Joint Ventures Abroad**

4720. SHRI G. Y. KRISHNAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is any proposal under the consideration of Government to set up a high powered Committee to advise Government regarding the leakage of profits earned by joint ventures, in which Indian Industries are participating abroad, into unapproved channels and to ensure their full remittance to India ; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) Does not arise.

**Export of Tobacco**

4721. SHRI PAMPAN GOWDA . Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of the countries to which tobacco is exported ; and

(b) the foreign exchange earned during the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Indian Tobacco is exported to more than 50 countries in the world. Names of countries are given below:—

U. K., Austria, Belgium, Denmark, Finland, France, Germany F.R., Irish Republic, Netherlands, Norway, Sweden, Switzerland, Czechoslovakia, G D R., Hungary, Poland, U.S.S.R., Yugoslavia, Cyprus, Israel, Kuwait, Qatar, Trl. Omn., Saudi Arabia, S Yemen P. Republic, Yemen Arab Republic, Ceylon, Hong Kong, Indonesia, Japan, Malaysia, Nepal, Singapore, Algeria, Cameroon, Canary Island, Congo BrzI, Congo Republic, Ethiopia, Ghana, Ivory Coast Republic, Kenya, Libya, Madagascar, Maldives, Maltagoz., Morocco. Nigeria, Senegal Republic, Sierra Leone, Somalia, Sudan, Tanzania U.A.R., W. Africa Sp., Barbados, Jamaica & Australia.

(b) Foreign Exchange earned during last three years on the exports of Tobacco is as under :—

|         |                 |
|---------|-----------------|
| 1968-69 | Rs. 3316 Lakhs. |
| 1969-70 | 3271 "          |
| 1970-71 | 3140 "          |

**Employees arrested for thefts from Railway Godowns**

4722. SHRI PAMPAN GOWDA : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Railway Employees arrested while committing thefts from Railway Godowns during the last three years ; and

(b) whether Government have appointed any special surveillance agency to detect thefts committed by the staff ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) The number of Railway Employees arrested while committing thefts from Railway Godowns during the years 1969, 1970 and 1971 are 267, 283 and 254 respectively.

(b) No special surveillance agency is appointed by the Government but in addition to deployment of Railway Protection Force staff of the Crime Intelligence Branch in plain clothes, surprise checks by officers are also conducted.

**Committee appointed to Examine Revised Hindi version of Constitution of India**

4723. SHRI PAMPAN GOWDA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether any Committee has been appointed by Government to examine the revised and upto-date Hindi version of the Constitution of India ; and

(b) if so, the outcome of the deliberations of the Committee ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMI-

CALS (SHKI H. R. GOKHALE) : (a) and (b). The Government have not appointed any Committee to examine the revised and upto-date Hindi version of the Constitution of India. The Hindi advisory Committee for the Ministry of Law had, however, appointed a Sub-Committee in January, 1970 to examine and report to it as to whether the Hindi version of the Constitution of India published in the year 1950 under the authority of the President of Constituent Assembly of India should be accepted as it is or whether some changes were required to be made therein ; and if changes were required, what the changes should be and how they were to be carried out. The report of the Sub-Committee was considered by the Hindi Advisory Committee at its meeting held on the 20th April, 1972 and the Committee has referred the report of the Sub-Committee to the Ministry of Law and Justice for consideration by the Government.

नागदा-खाचरोड मार्ग (पश्चिम रेलवे)  
के रेलवे गेट संख्या 102-सी पर स्थायी  
गेटमैन की नियुक्ति

4724. श्री फूलचन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे गेट संख्या 102-सी, नागदा-खाचरोड मार्ग (पश्चिम रेलवे) पर स्थायी गेटमैन नहीं है;

(ख) यदि हां, तो उसके क्या कारण हैं;

(ग) क्या उज्जैन के कनेक्टर ने भी रेलवे प्रशासन को इस गेट पर स्थायी गेटमैन नियुक्त करने की मांग की है; और

(घ) यदि हां, इस सम्बन्ध में क्या कार्यवाही की जा रही है ?

रेल मंत्री (श्री के० हनुमन्तैया) : (क) 3-2-1972 से इस समपार पर एक फाटक वाला सैनिक किया गया है।

(ख) प्रश्न नहीं उठता।

(ग) जी हां।

(घ) प्रश्न नहीं उठता।

#### Krishna Water Disputes

4725. SHRI M. M JOSEPH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Krishna Water dispute has affected Tungabhadra issue ; and

(b) if so, what has been the effect of the dispute and reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). The Tungabhadra river is a tributary of Krishna river. The disputes between the States on the waters of the Krishna river and its valley are now under adjudication by the Krishna Water Disputes Tribunal. Certain matters regarding the releases of water from Tungabhadra Reservoir to meet the requirements of the Kurnool Cuddapah Canal and Rajolibanda canal ; the contribution to the Krishna ; and vesting in the Tungabhadra Board the Control of Tungabhadra Dam, reservoir, main canal on left side, Munirabad power house, Rajolibanda headworks and the length of the common canal of the Rajolibanda project in the Mysore State limits which were raised by the Government of Andhra Pradesh have been referred to the Tribunal. Appropriate action will be taken after the Tribunal has given its award.

#### Foreign Exchange earned through S.T.C.

4726. SHRI P. K. DEO . Will the Minister of FOREIGN TRADE be pleased to state the total foreign exchange earnings of the State Trading Corporation during the current year ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C GEORGE) : The foreign exchange earned by the State Trading Corporation (including the foreign exchange earned by the Projects and Equipment Corporation of India) amounted approximately to Rs. 92.45 crores in 1971-72.

#### Effect of Cessation of PL-480 Imports on S.T.C. Profits

4727. SHRI P. K. DEO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the attention of Govern-